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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA 2352/2004

New Delhi, this the 17th day of May, 2005

**Hon'ble Mrs. Meera Chhibber, Member (J)
Hon'ble Mr. S.K. Malhotra, Member (A)**

P.L. Suri
Inspector in Delhi Police,
PIS No.13690002
R/o 358-B, Pocket-II,
Mayur Vihar, Delhi-91

....Applicant.

(By Advocate Shri Anil Singal)

Versus

1. Govt. of NCT of Delhi
Through Commissioner of Police
PHQ, IP Estate, New Delhi.
2. Addl. Commissioner of Police
PCR & Communication
PHQ, IP Estate, New Delhi.
3. Dr. M. Ponnian (EO)
DCP/PCR,
PHQ, IP Estate, New Delhi.
4. Dy. Commissioner of Police (Vigilance)
Through Commissioner of Police,
PHQ, IP Estate, New Delhi.Respondents.

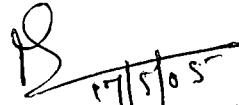
(By Advocate Shri Ajesh Luthra)

O R D E R (ORAL)

Mrs. Meera Chhibber, Member (J):

Learned counsel for the applicant states that applicant does not wish to pursue this case any longer, he may be permitted to withdraw the O.A. In view of the statement made by the counsel, this case is dismissed as withdrawn.


(S.K. Malhotra)
Member (A)


(Mrs. Meera Chhibber)
Member (J)

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